

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.03.2018 to 31.03.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.3,30,352/- + interest	16.03.2018	Six months
2	Rs.53,61,624/- + interest	16.3.2018	One year
3	Rs.2,34,09,259/- + interest	19.03.2018	Six Months
4	Rs.2,14,550/- + interest	19.03.2018	Six months
5	Rs.10,00,000/- + interest	21.03.2018	Six months
6	Rs.50,81,027/- + interest	22.03.2018	One year
7	Rs.2,00,000/- + interest	23.03.2018	91 days
8	Rs.56,15,866/-+ int.	23.03.2018	Six months
9	Rs.4,89,313/- + int.	23.03.2018	Six months
10	Rs.1,20,213/- + int.	27.03.2018	Six months
11	Rs.6,23,793/-+interest	28.3.2018	One year
12	Rs.54,955/- + interest (FDR-563) AND Rs.60,897/- + interest (FDR-563-A)	Both on 28.03.2018	Both for one year.
13	Rs. 3,26,207/- + interest (FDR-1264) Rs.54,71,940/- + interest (FDR-1264-A) Rs.25,66,105/- + interest (FDR-1264-B) AND Rs.11,88,569/- + interest (FDR-1264-C)	All maturing on 30.03.2018.	Six Months

Dated: 06.03.2018

(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

1 P A to Id Registrar (I-I)